

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/490/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

P.R. Balasurramanian. Coursel for Petitrones

## **ORDER**

Petitioner alongwith his counsel present. No representation on behalf of respondent. Time extended at his request for submitting arguments. Put up on 20.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc